

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**IB NO. (IB)-231(ND)/2017**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017**

**NAME OF THE COMPANY:**M/s Acquisory Consulting LIP V/s. M/s. BCC Infrastructures Pvt. Ltd.

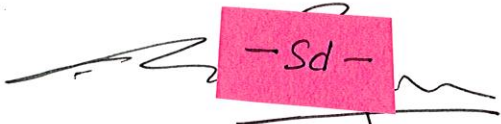
**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Vijay Nair, Advocate Mr. Prashant Jain, Advocate		
	For the Respondent (s)	: Mr. Ashok Kumar Singh, Advocate Mr. Shantanu Singh, Advocate		

**Order**

Ld. Counsel for the respondent submits that he shall be filing the reply during the course of the day.

List this case for final arguments on 10<sup>th</sup> August, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**